

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 1746/2022 - C.1.

Dt. 28/04/2023

NOTIFICATION No. 02/2023 C –1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sl. No.	Name and designation of the individual	Posted as
(1)	(2)	(3)
1.	Smt. D. Sujatha, Stenographer Grade-I and paper promotee of the Unit of the District Judge, East Godavari	Chief Administrative Officer, Addl. District & Sessions Court, Kovvur, West Godavari District. (Post kept vacant)
2.	Sri G. Siva Subrahmanyam Senior Superintendent and paper promotee of the Unit of the District Judge, Krishna at Machilipatnam.	Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-CUM-IV Addl. District & Sessions Court, Guntur. (Post kept vacant)
3.	Sri G. R. Muralidhar Senior Superintendent and paper promotee of the Unit of the District Judge, Chittoor	Chief Administrative Officer, Family Court-cum-VII Addl: Dist. & Sessions Court, Anantapuramu (Post kept vacant)
4.	Smt B. Aruna Kumari Senior Superintendent and paper promotee of the Unit of the District Judge, Ananthapuramu	Chief Administrative Officer, II Additional District and Sessions Court, Madanapalle, Chittoor District. (Post kept vacant)
5.	Sri V.Purushotham Reddy, Stenographer Grade-I and paper promotee of the Unit of District Judge, Ananthapuramu	Chief Administrative Officer, Special Court for trial of offences under the POCSO Act, 2012, Kurnool (New Court)

6.	Sri K.Narayana Senior Superintendent/ Central Nazir and paper promotee of the Unit of District Judge, Kurnool	Chief Administrative Officer, Special Court for Speedy Trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act Court, Chittoor. (Post kept vacant)
7.	Sri L. Prasanna Kumar Chief Administrative Officer, Special Court for Trial of Offences against Women-cum-VII Additional District Judge's Court, Kadapa	Chief Administrative Officer, Special Court for Trial of cases relating to Red Sanders smuggling, Tirupati, Chittoor District. (Post kept vacant)
8.	Smt. G. Prameela Rani Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Kadapa	Chief Administrative Officer, Special Court for trial of offences under the POCSO Act, 2012, Anathapuramu (New Court)

- i) The individuals shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) The order is placed in the High Court's Website <https://aphc.gov.in> and downloaded copy of the same from the website is valid for relieving and joining duty.

The District Judges/Unit Officers concerned are further directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are also directed to send the joining reports of the individuals to this Registry.

Note:- Sri L. Prasanna Kumar and Smt. G. Prameela Rani are not entitled to draw T.A. and D.A. and other allowances etc., since they are transferred at their request.

S. Hanumanth Reddy
REGISTRAR (RECRUITMENT) 28/04/23.
FAC REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, Kurnool, Kadapa and West Godavari.
3. Addl. District & Sessions Judge, Kovvur, West Godavari District.
4. Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-CUM-IV Addl. District & Sessions Judge, Guntur.
5. Family Judge-cum-VII Addl. Dist. & Sessions Judge, Anantapuramu.
6. II Additional District and Sessions Judge, Madanapalle, Chittoor District.
7. Special Judge for trial of offences under the POCSO Act, 2012, Kurnool
8. Special Judge for Speedy Trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act Court, Chittoor.
9. Special Judge for Trial of Offences against Women-cum-VII Additional District Judge, Kadapa
10. Special Judge for Trial of cases relating to Red Sanders smuggling, Tirupati, Chittoor District.
11. Family Judge-cum-VI Additional District & Sessions Judge, Kadapa
12. Special Judge for trial of offences under the POCSO Act, 2012, Ananthapuramu
13. The District Treasury Officers, Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, Kurnool, Kadapa and West Godavari.
14. The Sub Treasury Officers, Kovvur -West Godavari District, Madanapalle & Tirupati – Chittoor District.
15. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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